## HANDINO OVER OF DELHI KOTWALI POLICE STATION TO S. G. P. G.

ioo SARDAR GURCHARAN SINGH TOHRA:

SARDAR HARGHARAN SINGH DUGAL : SARDAR NARINDAR SINGH BRAR :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) What is the latest position in regard to the handing over of die Delhi Kotwali Police Station land and building io the Shiromani Gurdwara Parabandhak Gommi itee; and
- (b) When the entire building of the Delhi Kotwali Police Station will be made avilable to the said Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b) According to the settlement with the Gurdwara Parabandhak Committee, only a portion of land, measuring 0.7 acre and structures built thereon, will be handed over to the Shiromani Gurdwara Prabandhak Committee as soon as a new Kotwali at Darya Ganj is constructed to house the inmates/ offices of Kotwali Cliandni Ciowk, Delhi.

# CREDIT AND MANAGEMENT POLICIES FOR THE NATIONALISED BANKS

ior. SHRI BHUPESH GUPTA: SHRI A. G. KULKARNI SHRI NIREN GHOSH: SHRI RAJANARAIN: SHRI REWATI KANT SINHA: SHRI K. P **SUBRAMANIA** MENON: SHRI M. MOTHA: SHRI GODEY MURAHARI SHRI N. R. MUNtSWAMY SHRI KALYAN ROY: SHRr KRISHAN KANT: SHRI J. P. YADAV:

Will the PRIME MINISTER be pleased to state :

(a) Whether Governmen: have worked out a new comprehensive credit policy for ihe nationalised banks.

(b) If so, whether Go\ ernment propose to lay a copy of the text of the credit policy on the Table of the House:

to Questions

- (c) Whether any consultation on the matter took place with the representatives of the bank employees before the formulation of the new credit policy;
- (d) Whether Government have decided abou! the policy and directions for the operation of the fourteen nationalised banks;

#### (e) if So, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SHETHI): (a) and (b) The nationali :ed banks have been advised to meet in an increasing measure the credit need of the neglected sectors such as small farming, small scale industry, small retail trade, self employed persons etc. Many of these banks have announced schemes for meeting the production needs of small borrowers, in particular retailers, road transport operators, minor repair industry, professional and self-employed persons.

#### (c) No, Sir.

(d) and (e) Government arc precluded from giving any directions to the natio nalised banks which may be contrary to th" provisions of sec. 35A of the Banking Regulation Act during the pendency, of a writ peti.ion in the Supreme Court. However pending the constitution of Boards of Directors for the nation'r-li^ed banks, in each bank there is an internal management committee consisting of the Custodian, some senior officers and a nominee of the Reserve bank of India.

### R. B. I. CIRCULAR TO NATIONALISED BANKS

102. SHRI LOKANATH MISRA t SHRI DEVI SINGH : SHRI K. C. PANDA : DR. B. N. ANTANI : SHRI S. S. MARISWAMY

Will the PRIME MINISTER be pleased to stale .

(a) Whether the Reserve Bank of India has recently issued a circular to all nationalised bank' in regard to extending credit facilities to small enterpreneurs and industrialists; and